

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 267
ANSWERED ON – 05/02/2024**

Modalities for Establishment of PM SHRI Schools

267. ADV. A.M. ARIFF:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has finalised the modalities for the establishment of PM SHRI schools across the country;
- (b) if so, the details thereof including the proposed location, State and UT-wise;
- (c) whether the Government has taken decision to establish 50 new Kendriya Vidyalayas (KVs) in the country;
- (d) if so, the details thereof including the proposed location, State and UT-wise;
- (e) whether the Government intends to establish a KV in Pallippuram in Cherthala in Alappuzha Parliamentary Constituency where sufficient land is available for setting up of KV;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) whether the Government is still reluctant to convert the project sector Kendriya Vidyalaya under NTPC Kayamkum in Kerala to civil sector and ensure its continued functioning even after deciding to establish 50 new KVs and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) The Cabinet has approved a Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies.

Selection of PM SHRI schools is done through Challenge Mode wherein Schools compete for support to become exemplar schools. Maximum two schools (one Elementary & one Secondary/Senior Secondary) are selected per block/ULB. A three-stage selection process with definite time lines has been devised, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Only the schools from the above eligible pool of schools would compete to fulfil the challenge conditions. Fulfilment of conditions would be certified by states/KVS/JNV through physical inspection. The State/UT-wise including KVS/NVS details of 6207 under the PM-SHRI scheme is attached as **Annexure I**.

(c) & (d): Opening of new Kendriya Vidyalayas (KVs) is a continuous process. The proposal for opening of new KVs are considered only if, recommended by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations with commitment to provide requisite extent of land and suitable rent free temporary building, concentration of requisite extent of land and suitable rent free temporary building, concentration of requisite number of Central Government Employees at the place where the new KVs is being proposed. The proposals are examined at various levels and are subject to approval of the competent authority as per extant rules & provisions.

(e) & (f): Kendriya Vidyalayas are not opened constituency wise. Further, no proposal has been received to establish a KV in Pallipuram in Cherthala in Alappuzha Parliamentary Constituency.

(g): There is no provision to convert the project sector Kendriya Vidyalaya under NTPC Kayamkum in Kerala to civil sector.

Annexure I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 267 ANSWER ON 05.02.2024 ASKED BY ADV. A.M. ARIFF, HON'BLE MEMBER OF PARLIAMENT REGARDING "Modalities for Establishment of PM SHRI Schools"

The details of State/UT/KVS/NVS wise selected schools in the 1st phase of selection under PM SHRI Scheme:

S.No.	States/UTs	PM Shri Schools Selected
1	A&N Islands	10
2	ANDHRA PRADESH	662
3	ARUNACHAL PRADESH	41
4	ASSAM	266
5	CHANDIGARH	1
6	CHHATTISGARH	211
7	DND-DNH	6
8	GOA	12
9	GUJARAT	274
10	HARYANA	124
11	JAMMU AND KASHMIR	233
12	KARNATAKA	129
13	LADAKH	14
14	LAKSHADWEEP	8
15	MADHYA PRADESH	416
16	MAHARASHTRA	516
17	MANIPUR	69
18	MEGHALAYA	22
19	MIZORAM	22
20	NAGALAND	9
21	PUDUCHERRY	8
22	RAJASTHAN	402
23	SIKKIM	30
24	TELANGANA	543
25	TRIPURA	57
26	UTTARAKHAND	142
27	UTTAR PRADESH	928
28	KVS	735
29	NVS	317
	Total	6207

Note- 7 States/UTs (Bihar, National Capital Territory of Delhi, Kerala, Odisha, Tamil Nadu, Punjab & West Bengal) are not currently on-board to avail the scheme despite constant follow up from Government of India.
